

The question was put and the motion was adopted.

श्री संजय सेठ : महोदया, मैं विधेयक को पुरःस्थापित भी करता हूँ।

Code on Social Security (Amendment) Bill, 2024

श्री संजय सेठ (उत्तर प्रदेश) : महोदया, मैं प्रस्ताव करता हूँ कि सामाजिक सुरक्षा संहिता, 2020 का संशोधन करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

The question was put and the motion was adopted.

श्री संजय सेठ : महोदया, मैं विधेयक को पुरःस्थापित भी करता हूँ।

Voyeurism (Prevention, Prohibition and Redressal) Bill, 2024

DR. SYED NASEER HUSSAIN (Karnataka): Madam, I move for leave to introduce a Bill to provide an all-inclusive framework to protect the fundamental Right to Privacy of humans, prevent voyeurism, provide consumer centric law and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. SYED NASEER HUSSAIN: Madam, I introduce the Bill.

Medicines and Medical Devices (Price Control and Accessibility) Bill, 2025

SHRI SHAKTISINH GOHIL (Gujarat): Madam, I move for leave to introduce a Bill to provide for the establishment of an Authority to regulate the prices of all medicines and medical devices, including implants and medical equipments, in the country to ensure fair and reasonable pricing, thereby safeguarding the interests of patients, especially the poor and marginalized sections of society, while fostering an ethical and transparent healthcare system and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI SHAKTISINH GOHIL: Madam, I introduce the Bill.